

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Contempt Case (AT) No. 15 of 2020

IN

Company Appeal (AT) (Insolvency) No. 847 of 2019

IN THE MATTER OF:

Anurag Nirbhaya

...Applicant

Versus

Girish Agarwal & Anr.

...Contemnors/Respondents

Present:-

For Appellant: Mr. Syed Sarfaraz, Advocate.

For Respondent: Mr. Anirudh Gupta and Mr. Ashish Gupta, Advocates.

O R D E R
(Virtual Mode)

09.12.2020 Respondents may comply with the impugned orders before next date or we may have to proceed further with the Contempt Case.

List the Contempt Case on **3rd February, 2021**.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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